GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.284
TO BE ANSWERED ON 20th July, 2021

AYURVEDA AND HOMEOPATHY DISPENSARIES UNDER CGHS

284 SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of Ayurveda and Homeopathy dispensaries planned to be established under the Central Government Health Scheme;

(b) the time when the proposal to open these dispensaries was made and if there is any time line set to complete the project;

(c) whether it is a fact that a large population of Government employees reside in Noida, Greater Noida and Noida Extension but there is no AYUSH dispensary established over there; and

(d) if so, whether Government will consider opening an AYUSH dispensary over there on priority basis?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) & (b): The proposal for opening of 27 Homeopathic and 26 Ayurvedic Units under the Central Government Health Scheme was approved on 16.04.2019.

Ministry of AYUSH, being the cadre controlling authority for AYUSH Medical Officers is taking necessary steps for recruitment of AYUSH Medical Officers through UPSC. Staff Selection Commission has also been requested for recruitment of Ayurvedic/ Homeopathy pharmacists. New Ayurvedic and Homeopathy units shall be made operational once Medical Officers and other Human Resources are in place.

(c) & (d): The proposal for opening of 1 Ayurvedic Unit each and 1 Homeopathy Unit each at Noida and Greater Noida has been approved. These would be made operational once Medical Officers and other Human Resources are in place.